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ITEM NO.4

COURT NO.4

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 19 in
CIVIL APPEAL NO(s). 2871 OF 2007

STATE OF ORISSA

Appellant (s)

VERSUS

ORISSA PVT. MED. & DENTAL COLLEGES ASSCN

Respondent(s)

(for directions and office report)

Date: 30/06/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE A.K. PATNAIK

(VACATION BENCH)

For Appellant(s)

Mr. Janaranjan Das, Adv.
Mr. Swetaketu Mishra, Adv.
Mr. P.P. Nayak, Adv.

For Respondent(s)

Mr. Amitabh Bagchi, Adv.
Mr. S.K. Das, Adv.
Ms. Sharmila Upadhyay, Adv.

Ms. Mridula Ray Bharadwaj, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

List this application along with the main matter.

(N.S.K. Kamesh)
Court Master

(Shashi Bala Vij)
Court Master